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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan

Notification No. 52/2015-2020  
New Delhi, dated the 08 January, 2019

ERRATA


In Line 2 of the NOTE 2 below Export Licensing Note of Chapter 31 in the Notification No. 49/2015-2020 dated 7th January, 2019 is rectified to be read as under (changes made are in bold letters):

The procedure to obtain prior permission/ NoC of the Department of Fertilizers for export of fertilizers, wherever laid down, has been prescribed vide Public Notice No. 67/2015-20 dated 7th January, 2019.

2. **Effect of this Notification:**

Errata to Notification No. 49/2015-2020 dated 7th January, 2019 has been issued.

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(Issued from F.No.01/91/180/13/AM-17/Export Cell)